## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

MA 01/424(3)/NCLT/AHM/2017 In C.P. No. 7/397-398/CLB/MB/2015

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017

Name of the Company:

Nileshkumar Narayanbhai Panchal

V/s.

Jap Agro Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 634A of the Companies Act, 1956 r.w.

Section 424(3) of the Companies Act, 2013

1. PIYUSH & LUKTUKG Advocate Res No 1 +03 Particular

2. Pich 10001 PCS Petitoner Reference In apple

2. Richa logal 3. PANAN S. GODJAWAYA

ADVUCATE

PETITIONER Mulieseurela

## ODDED

Learned Advocate Mr. Pavan Godiawala with Learned PCS Ms. Richa Goyal present for Petitioner. Learned Advocate Mr. Piyush Lituke present for Respondents no. 1 to 3.

At request of petitioner Counsel, list the matter on 17.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of May, 2017.